

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI) : (a) The number of applicants registered under the Ambedkar Awas Yojana is 20,000.

(b) The total number of flats allotted to registrants till date category-wise is as under :

MIG	-	2111
LIG	-	3192
JANTA	-	2988

(c) and (d) DDA has reported that in view of the constraints regarding availability of land and other essential services like electricity and water which are to be provided by other Government Agencies, it is not possible to indicate at this stage the time schedule for allotment of flats to all the registrants.

Water Shed Projects

3360. SHRI H.G. RAMULU : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) the number of watershed projects sanctioned during 1997-98, State-wise;

(b) the total cost of each of these projects; and

(c) the number of watershed projects proposed to be sanctioned during 1998-99, State-wise ?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL) : (a) and (b) The Department of Wastelands Development does not sanction the projects named Watershed, as such. However, forty-five Integrated Wastelands Development Projects under Integrated Wastelands Development Project (IWDP) scheme to be implemented as per the Guidelines for Watershed Development have been sanctioned during 1997-98. Details are given in the enclosed Statement.

(c) The number of Watershed projects under IWDP Scheme proposed to be sanctioned during 1998-99, depends upon the viable project proposals submitted by the District Rural Development Agencies (DRDAs)/Zilla Parishads and their conformity with the Guidelines for Watershed Development and availability of fund.

Statement

Name of the District	Total Cost (Rs. in lakhs)
1	2
<i>Andhra Pradesh</i>	
1. Chittoor (Project-IV)	450.00
2. Medak	496.48
3. Nizamabad (Project-II)	500.00
4. Srikakulam	500.00
5. Cuddapah (Project-II)	500.00

1	2
<i>Arunachal Pradesh</i>	
1. West Kameng	60.00
<i>Assam</i>	
2. Karbi Anglong	245.20
<i>Gujarat</i>	
1. Junagarh	480.00
<i>Himachal Pradesh</i>	
1. Solan (Project-II)	499.52
2. Sirmour	499.00
<i>Haryana</i>	
1. Panipat	478.88
<i>Jammu & Kashmir</i>	
1. Udhampur (Project-II)	500.00
<i>Karnataka</i>	
1. Mandya (Project-II)	500.00
2. Gulbarga	474.00
3. Chitradurga	500.00
4. Bellary	485.60
<i>Maharashtra</i>	
1. Parbhani	381.60
<i>Manipur</i>	
1. Imphal (West)	267.00
2. Senapati	55.72
3. Senapati (Project-II)	400.00
<i>Madhya Pradesh</i>	
1. Guna	243.60
2. Seoni	280.00
3. Narsingpur	280.00
4. Mandsaur	280.00
5. Guna (Project-II)	337.96
<i>Nagaland</i>	
1. Mokochung	480.00
<i>Orissa</i>	
1. Jharsuguda	288.64
2. Kalahandi (Project-II)	493.48
3. Balangir (Project-II)	496.00
4. Koraput (Project-IV)	481.80
5. Mayurbhanj	496.00
6. Dhenkanal (Project-III)	244.64

1	2
Rajasthan	
1. Jhunjhunu	168.00
2. Jhalawar (Project-II)	394.24
Sikkim	
1. East Sikkim (Project-III)	222.76
2. North Sikkim (Project-II)	480.00
Tamil Nadu	
1. Dindigul	200.00
Uttar Pradesh	
1. Unnao	481.64
2. Tehri Garhwal	484.76
3. Sonbhadra	404.26
4. Raibareli (Project-II)	484.00
5. Unnao (Project-II)	482.16
6. Sultanpur	481.56
7. Jhansi (Project-II)	495.00
8. Jhansi (Project-III)	400.00

Advertisement Support by Air India and Indian Airlines

3361. SHRI P.S. GADHAVI :
SHRI BIJOY KUMAR "BIJOY" :
PROF. AJIT KUMAR MEHTA :
SHRI SHANTILAL PURSHOTTAMDAS PATEL :

Will the Minister of CIVIL AVIATION be pleased to state :

(a) the names of magazines, journals, souvenirs that have been given advertisement support by Air India and Indian Airlines during 1997-98;

(b) the rates at which these advertisements were released ;

(c) the reasons for not supporting magazines promoting tourism industry;

(d) whether the Government have decided to give top priority to such magazines in future; and

(e) if not, the reasons therefor ?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) and (b) The information is being collected and will be laid on the table of the House.

(c) to (e) Advertisement support is extended to various magazines promoting tourism subject to their fulfilling the circulation/readership requirements laid down by the two air-

lines. However, because of budgetary constraints, it is not feasible to extend advertising support to all the magazines promoting tourism.

Gauge Conversion in Rajasthan

3362. SHRI RAMPAL UPADHYAY : Will the Minister of RAILWAYS be pleased to state :

(a) whether some proposals for conversion of narrow metre gauge lines into broad gauge in Rajasthan have been pending with the Union Government for the last three years;

(b) if so, the details thereof; and

(c) the steps so far taken by the Union Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) to (c) The following projects are at present pending in Rajasthan :

1. Gauge conversion of Sriganganagar-Saroopsar.
2. Gauge conversion of Rewari-Sadulpur.

These works are already included in the budget but are to be taken up after obtaining the requisite clearances from Planning Commission and Cabinet Committee on Economic Affairs for which action has already been initiated.

Mid Air Collision near Delhi

3363. DR. Y.S. RAJASEKARA REDDY : Will the Minister of CIVIL AVIATION be pleased to state :

(a) the stage of the enquiry into air crash which took place more than two years ago in the mid-night near Delhi;

(b) the reasons for the inordinate delay; and

(c) the time by which the enquiry is likely to be completed ?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) to (c) The enquiry into the mid-air collision, which took place between Saudi Arabian Boeing-747 and Kazakhstan IL-76 aircraft at Charkhi-Dadri near Delhi on 12th November 1996, (conducted by Mr. Justice R.C. Lahoti of Delhi High Court) is already over. The Report was submitted in July, 1997 by the Court of Inquiry. There was no inordinate delay in the inquiry conducted by the Court of Inquiry.

Ozha Committee Report

3364. SHRI FRANCISCO SARDINHA : Will the Minister of RAILWAYS be pleased to state :